

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2248

TO BE ANSWERED ON JULY 31, 2018

SOLID WASTE MANAGEMENT

No. 2248 SHRI TEJ PRATAP SINGH YADAV:
 SHRIMATI ANJU BALA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Ministry has directed to expedite solid waste management projects in 97 towns along the Ganges spread over five States and if so, details thereof;

(b) whether the Ministry has asked Chief Secretaries of the Ganga-basin States to achieve 100 per cent solid waste management by December, 2018 and if so, the details thereof;

(c) whether the Ministry is exploring ways for re-using the waste material generated in these towns, for example use of plastic waste for road construction or making compost and fertilizers and if so, the details thereof; and

(d) whether the Ministry has launched Local Area Plan (LAP) and Town Plan Schemes (TPS) for 25 cities in the country and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(HARDEEP SINGH PURI)

(a) & (b): Yes, Madam. Chief Secretaries of Ganga - basin States have been requested to submit Action Plan to provide adequate arrangements in the drains, stretching at least one kilometer from river confluence for trapping the Solid Waste entry in to Ganga and its regular

cleaning. Points for inclusion in the Action Plans of the States include, (i) preparation of Detailed Project Reports (DPRs) for Solid Waste Management (SWM), with timelines, covering all aspects, (ii) regular cleaning of Ganga Ghats, (iii) identifying and clearing of the Municipal Solid Waste (MSW) dumps along Ganga and its tributaries,

(iv) banning of polythene and ensuring Open Defecation Free (ODF) status in all the habitations along river Ganga and its tributaries, and (v) undertaking public awareness activities to sensitize citizens against dumping of Solid Waste into Ganga and its tributaries.

(c): Municipal Solid Waste (MSW) calls for proper scientific management from generation to final disposal, involving the processing and treatment of waste to convert and recover from it financially valuable outputs. Government has issued guidelines to all States and Union Territories (UTs) for establishment of projects for optimum utilization of Municipal Solid Waste (MSW) as per the Solid Waste (Management & Municipal Handling) Rules 2016 and the Municipal Solid Waste Management Manual, according to which, composting, vermi-composting, anaerobic digestion or bio-methanation may be used for treatment of bio-digestible waste. After reprocessing and recycling of the dry waste, the balance combustible portion will be treated by using incineration, gasification, pyrolysis, pelletization and other thermal processes, with electricity as its output.

(d): Yes, Madam. The Government has launched the Local Areas Plan (LAP) and Town Plan Schemes (TPS) for 25 cities under which Government will give Rs.2 crore as central assistance to every city for formulation of LAP and TPS on pilot basis. The 25 cities are Greater Visakhapatnam, Guwahati, Vadodara, Indore, Chennai, Bengaluru, Thiruvananthapuram, Warangal, Pune, Varanasi, Jaipur, Amritsar, Patna, Faridabad, Bhubaneswar, Ranchi, Raipur, Panaji, Shimla, New Kolkata, Srinagar, Dehradun, Aizawl, Gangtok and Imphal.
